

Import of Beef Tallow

6940. SHRI HARKESH BAHADUR Will the Minister of COMMERCE be pleased to state :

(a) whether various firms, including Oswal Woollen Mills or their associates and subsidiaries had imported beef tallow alongwith Jain Shudh Vanaspati, and if so, details of imports for the last three years ;

(b) whether all these firms were penalised including Abeyance orders, and if so, details thereof and reasons for any preferential treatment ; and

(c) whether Abeyance order have been withdrawn selectively, and if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) & (b) Various firms including M/s. Oswal Woollen Mills Ltd., Ludhiana and M/s. Jain Shudh Vanaspati Ltd., New Delhi have been found to be involved in unauthorised imports of animal/beef tallow from 5.6.1981 onwards. As on party-wise import statistics are maintained, details of imports effected are not available.

Proceedings for taking penal action under the provisions of Imports (Control) Order, 1955, as amended, have been initiated against all the firms involved in unauthorised imports of beef tallow, and the same are pending at various stages-However, the proceedings started in the case of M/s. Jain Shudh Vanaspati Ltd., in connection with unauthorised imports of 6714 M. Ts. of beef tallow, in May, 1983 have been finalised and they have been debarred from receiving import licences etc. from 2.8.83 to March, 1988. Many firms including M/s. Oswal Woollen Mills have filed CWPs against the initial action taken by this office of placing them under abeyance, and such cases are sub-judice. No preferential treatment have been given to any firm.

(c) In all 193 firms including M/s. Oswal Woollen Mills Ltd., Ludhiana and M/s. Jain Shudh Vanaspati Ltd., New Delhi were placed under abeyance for a period of six months from the date on which they have been placed under abeyance. No abeyance order has been withdrawn so far.

नए हवाई अड्डों का निर्माण

6941. श्री निहाल सिंह : क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गत दो वर्षों के दौरान सरकार देश के विभिन्न राज्यों में हुए हवाई अड्डों का निर्माण कार्य शुरू किया है;

(ख) यदि हां, तो उनमें से कितने हवाई अड्डों का निर्माण कार्य पूरा हो चुका है तथा कितने हवाई अड्डों का निर्माण कार्य अभी चल रहा है; और

(ग) उन पर अब तक कितनी धनराशि खर्च हो चुकी है ?

पर्यटन और नागर विमानन मंत्रालय के राज्य मंत्री (श्री खुशीद आलम खान) : (क) से (ग) पिछले दो वर्षों के दौरान नागर विमानन विभाग ने केरल में कालीकट में केवल एक नये विमान क्षेत्र के निर्माण का कार्य आरम्भ किया है। कालीकट विमान क्षेत्र परियोजना की पहली प्रावस्था, जिसमें स्थल का विकास तथा दर्जा निर्धारित करना सम्मिलित है, का कार्य प्रगति पर है। फरवरी, 1984 तक 146.42 लाख रुपए का व्यय किया जा चुका है।

Castes and Weaker Sections

6943. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state in view of the admis-

sion that many Scheduled Castes and debtors from weaker section were not paid the amount which is claimed to have been deposited in their saving Bank Accounts due to defective method of accounting the total number of such debtors in absentia branch-wise and the total amount thus loaned out but never paid altogether by the Mandhubani Regional Rural Bank upto now ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : It is not practicable to investigate into the operations of all loan accounts of the Regional Rural Bank. National Bank for Agriculture and Rural Development have, however, been asked to examine the system obtaining in the Madhubani Kshetriya Gramin Bank and also in a few other regional rural banks of Bihar with a view to eliminating possibility of issuance of demands without actual disbursals of loan.

Release of Funds by State Bank of India to Spinning and Weaving Mills, Ahmedabad

6944. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the State Bank of India, Ahmedabad have forwarded some applications of sick mills to State Bank of India, Bombay in the month of February, 1984 along with the recommendations of IDBI and Industrial Reconstruction Corporation of India Calcutta regarding release of funds to spinning mills and weaving mills, Ahmedabad as they are facing closure ; and

(b) whether it is a fact that if the loan is not sanctioned in time the mills will have to face difficulties in release of salary to their employees, if so, the reasons for delay in grant of loan in each case ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : (a) and (b) State Bank of India (SBI) have reported that its Ahmedabad Local Head Office desired to examine in respect of one particular Spinning & Weaving Mills located in the State of Gujarat if there was a care for further 'holding on' operation pending a final view on the long term prospects of the viability of the unit. Industrial Reconstruction Corporation of India (IRCI), at the request of SBI, recently formulated a short term plan to sustain the operations of the company. State Bank of India, Bombay is awaiting certain clarifications from the Local Head Office on the short term plan and would take a decision about sanction of assistance on the merits of the case. In accordance with the practices and usages customary among the bankers and also in conformity with the provisions of the State Bank of India Act, 1955, information relating to individual constituents of the SBI cannot be divulged and hence further details in this regard cannot be disclosed.

Development of Tourism in West Bengal

6945. SHRI SUSHIL BHATTACHARYA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the development of tourism by Government in West Bengal since 1978; and

(b) the budget allocation of funds for such development in each State and Union Territory during the financial year 1984-85 ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR SHEED ALAM KHAN) : (a) and (b) Allotment of funds for tourism promotion is not made on a State-wise basis. Since 1978-79, the Central Government's Department of Tourism has incurred an expenditure of Rs. 21.64 lakhs for the promotion of